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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2947/2002
M.A.NO.2511/2002

Wednesday, this the 13th day of November, 2002

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri A.P. Nagrath, Member (A)

In the matter of:

1. Shri Lallan Prasad Verma

1. Shri Lallan Prasad Verma
S/o Shri

Air Condition
Coach Incharge
(in short ACCT)

Northern Rly
Delhi Sarai Rohilla

2. Faiz Mohammed

A.C. Fitter

SE/AC/DEE/Delhi

S/o Shri Sher Mohammed

3. Hardev Singh

A.C.C.I

-do-

S/o Shri Mansha Ram

4. Dharmender Kumar
S/o Shri Visdnu Dutt Sharma

A.C. Khallasi

-do-

5. Amar Singh s/o Sh Ram Kumar

-do-

-do-

6. Mahipal s/o Shri Arjun

A.C.C.A.

-do-

7. Satish Kumar
Gyan Chand Sharma

A.C. Fitter

-do-

8. Surender S/o Shri Shriram

A.C. Khallasi

-do-

9. Arun Kumar s/o Shri Shyam Lai

-do-

-do-

10. Jitender Singh S/o Sh Bhoop Singh

A.C. CA

-do-

11. Jai Pal Singh s/o Sh Sunahera Ram

-do-

-do-

Sl.No.	Name & father's name	Designation	working under
12.	Dharmvir s/o Bhimati Ram	Helper Khallasi	-do-
13.	Banshi Ram s/o Ram Sahai	-do-	-do-
14.	Shri Ram Phal s/o Sh puran chand	A.C.Fitter	-do-
15.	Bhudev s/o Sh Chiranji Lal	A.C.Fitter Gr.III	-do-
16.	Narender s/o Sh Kala Ram	-do-	-do-
17.	Shivrattan s/o Sh. Thotha Ram	A.C.Fitter Gr.II	-do-
18.	Gopi Kishan s/o Shri Giani Ram	-do-	-do-
19.	Bhim Singh II s/o Shri Ram Singh	A.C.C.I	SSE(TL)
20.	Hidayat Ali s/o Shri Shamday Khan	A.C.Fitter III	-do-
21.	Bhim Singh -I, S/o Ramchander Singh	A.C.C.I	-do-
22.	Surender Prakash Sharma S/o Shri Arjun Lal Sharma	-do-	-do-
23.	Ravinder Singh Sidhu s/o Shri Nirmal Singh Sidhu	A.C.F.III	-do-
24.	Jetmal Maru s/o Sh Bawari Lalji Maru	-DO-	-DO-
25.	Sita Ram s/o Shri Bhairu Ram	A.C.F.II	-do-
26.	Jasvinder Kumar s/o Shri M. Ram	ACCA	-do-
27.	Bhawar Singh s/o Shri Mula Ram	A.C. Khallasi	-do-
28.	Chunni Lal s/o Shri Gopal Singh	A.C.C.I	-do-
29.	Vijay Singh s/o Mul Singh	A.C.C.I	-do-
30.	Sajjan Singh s/o Shri Gopal Singh	A.C.Fitter III	-do-
31.	Shri Ramji Verma s/o Shri Ramadhar	A.C.C.I	-do-
32.	Bhanwar Lal S/o Shri Hanuman Prasad	A.C.Fitter II	-do-
33.	Shokat Ali s/o Shri Mohammed Hussain	A.C. Helper Khallasi	-do-
34.	Chandan Singh s/o Shri Rajendra Singh	A.C. Fitter Gr.III	-do-
35.	Mahesh Kumar s/o Rajay Singh	-do-	-do-

Sl.No.	Name & father's name	Designation	working under
36.	Sardar Ali s/o Shri Mohd Ismile	Helper	Khallasi A.C. -do-
37.	Shr Balu Ram s/o Shri Lala Ram	A.C.Fitter III	SSE(TL) N.Rly Delhi Sarai Rohilla
38.	Mohd. Rajak s/o Rahasuddin	A.C. Khallasi	-do-
39.	Mukhtar Ahmed s/o Shri Shabir Mahammed	-do-	-do-
40.	Arjun Singh s/o Sh. Manohar Singh	A.C.F.I	-do-
41.	Ravindra Singh Arora s/o Shri Surjeet Singh	A.C.Fitter III	-do-
42.	Suresh Kumar Acharya s/o Shri Ganesh Dass	-do-	-do-
43.	Ram Lal s/o Shri Khala Ram	-do-	-do-
44.	Ram Rattan s/o Shri Kundan Lal	A.C. Khallasi	-do-
45.	Shri Pawan Kumar Meena s/o Shri Manjeg Singh	APP/ACF	-do-
46.	Shiv Shanker Modi S/o Shri Megh Raj Modi	A.C.Fitter III	-do-
47.	Mahender Pal Singh s/o Shri Nathu Singh	A.C.F.	-do-
48.	Shahid Ahamed S/o Shri Hazi Mohd Ismile	AC Khallasi	-do-
49.	Surender Kumar s/o Shri Suraj Mal	A.C.F.III	-do-
50.	Ram Lal Adiya s/o Shri Dhanna Ram	A.C.F.III	-do-
51.	Gopal Krishan	A.C.F.I	-do-
52.	Diwan Singh s/o Shri Lal Singh	A.C.F.II	-do-
53.	Premchand verma s/o Shri Bharat Verma	A.C.F.	-do-
54.	Shyam Lal Sharma S/o Shri M. Sharma	A.C.F.I	-do-
55.	Man Mohan s/o Shri Moti Ram	A.C.F.II	-do-
56.	Daya Nand s/o Shri Phool Singh	A.C.C.A.	-do-
57.	Kishan Lal s/o Shri Ganga Dhar	A.C.C.I	-do-

Sl.No. Name and father's name Designation working under

58. Sunil Dutt s/o Shri Ram Kumar	-do-	-do-
59. Surender Kumar s/o Sh Kishan Lal	-do-	-do-
60. Suresh Panday s/o Shri Gauri Shanker Panday		-do-
61. Ram s/o Shri Munshi Ram		-do-
62. Parmanand s/o Shri Parbhati Ram		-do-
63. Krishan Avtar s/o Shri Het Ram		-do-
64. Narender Kumar s/o Shri Chatru Ram		-do-
65. Jitender Kumar s/o Shri Ram Chander		-do-
66. Jaivir Prasad Jain s/o Shri Jayanti Prasad Jain		-do-
67. Gyan chand		-do-
68. Manvir Singh		-do-
69. Sunjay		-do-

... Applicants

(By Advocate: Shri B.S.Mainee)

Versus

Union of India through

1. The General Manager
Northern Railway
Baroda House
New Delhi
2. The Divisional Railway Manager
Northern Railway
Bikaner (Rajasthan)

... Respondents

O R D E R (ORAL)

Shri Justice V.S.Aggarwal:

MA 2511/2002

MA 2511/2002 is allowed subject to just exceptions. Filing of joint application is permitted.

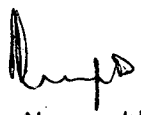
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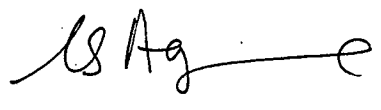
OA 2947/2002

Learned counsel for applicants states that he will prefer the present application in the Jodhpur Bench of this Tribunal. Therefore, we are not expressing any opinion on the merits of this case. Subject to aforesaid, he does not press the present application.

2. Allowed as prayed. Subject to aforesaid, the application is dismissed as withdrawn.


(A.P. Nagrath)
Member (A)

/sunil/


(V.S. Aggarwal)
Chairman